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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

O.A. 1044/99

Date of decision: 16-7-1999

Between:

P. Siva Rao

.. Applicant

A N D

1. The Regional Labour Commissioner
(Central)
Govt. of India,
A.T.I. Campus, Opposite Sivam,
Hyderabad - 500 007
2. The District Employment Officer,
District Employment Exchange,
Vijayawada, Krishna Dist. .. Respondents.

Counsel for the Applicant : Mr. B.P. Raju

Counsel for the Respondents: Mr. B.N. Sharma, Sr. CGSC
for R-1

Mr. V.V. Anilkumar
for R-2

Coram:

Hon'ble Shri Justice D.H. Nasir, Vice-Chairman

Hon'ble Shri H. Rajendra Prasad, Member (A)

16/7

ORDER

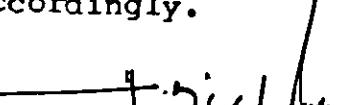
(Per Hon'ble Shri Justice D.H. Nasir, V.C.)

Heard Mr. B.P. Raju for the Applicant
 Mr. B.N. Sharma, Sr.CGSC for R-1 and Mr. V.V.
 Anilkumar for R-2

2. This OA is filed with a view to obtaining a direction against the respondents to allow the applicant to appear at the interview for the post of Peon in Regional Labour Commissioner (Central) office which is to be held on 19-7-99. According to the applicant, he has been denied the opportunity to appear for the aforesaid interview on the ground that his candidature has not been sponsored through Employment Exchange.

3. It is well settled now that a candidate shall not be denied an opportunity to appear at the interview on the ground that his name has not been sponsored by the Employment Exchange provided he satisfies the eligibility criteria.

4. ^{Hence} This OA is disposed of with a direction to the respondents to allow the applicant to appear for the aforesaid interview to be held on 19-7-99 if he is found to be possessing the eligibility criteria for appearing at the interview, even if his name is not sponsored by the Employment Exchange. The authority concerned shall allow the candidate to appear for the interview on the production of the certified copy of this order. OA is disposed of accordingly.


 (H. RAJENDRA PRASAD)
 Member (A)


 (D.H. NASIR)
 Vice-Chairman

Wine order

1st AND 2nd COURT.

COPY TO:-

- 1. HDHNC
- 2. HHRM (A)
- 3. HOSJP M (J)
- 4. D.R. (A)
- 5. SPARE

TYPED BY
CARTERED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD;

THE HON'BLE MR. JUSTICE D.H. WASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMN)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (ADMN)

THE HON'BLE MR. D.S. JAI PARAMESHWAR :
MEMBER (JUDL)

ORDER, Date. 16-7-99

ORDER / JUDGMENT

MA RA / CP. NO
IN
DA. NO. 1044/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

केन्द्रीय व्यापारिक अधिकारण
Central Administrative Tribunal
मेसेज / DESPATCH

20 JUL 1999

हृष्टराधाद न्यायालयीठ
HYDERABAD BENCH